

DIVISION BENCH  
COURT - II

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/96(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	AGARWAL STEEL TRADING PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

**Appearance (via video conferencing/physically)**

Mr. Gopal Kumar Ketan, PCA ] For Applicant

**ORDER**

1. Authorised Representative for Applicant present.
2. Heard at length. **Reserved for Order.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**